

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-72 -2020

Mr. Gajanan Pednekar Petitioner

V e r s u s

The Secretary,
Village Panchayat of Arambol Respondents

Adv. Mr. C. Padgaonkar for the Petitioner.
Adv. Mr. P. Lotlikar for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 29th October, 2020.

ORDER:

The petitioner's counsel seeks time.

2. Post the matter on 23/11/2020.
3. Interim relief granted earlier to continue.

DAMA SESHADRI NAIDU, J.

AP/-